GOVERNMENT OF INDIA MINISTRY OF RURAL DEVELOPMENT DEPARTMENT OF RURAL DEVELOPMENT

LOK SABHA STARRED QUESTION NO. 238 TO BE ANSWERED ON 02.08.2018

EMPLOYMENT ORIENTED SCHEME

*238. SHRI AJAY MISRA TENI:

Will the Minister of **RURAL DEVELOPMENT** be pleased to state:

- (a) whether people from rural areas are migrating to cities in search of employment and if so, the details thereof;
- (b) whether any employment oriented scheme is being implemented in rural areas to provide employment and check migration to cities;
- (c) if so, the details thereof, State/UT and region-wise; and
- (d) if not, the reasons therefor?

ANSWER MINISTER OF RURAL DEVELOPMENT (SHRI NARENDRA SINGH TOMAR)

(a) to (d): A Statement is laid on the Table of the House.

Statement in reply to Parts (a) to (d) of Lok Sabha Starred Question No. 238 for 02.08.2018

(a)to(d): The Ministry of Rural Development does not compile data on migration. The Ministry of Rural Development, inter alia, is implementing Mahatma Gandhi National Rural Employment Guarantee Act (MGNREGA), Deendayal Antyodaya Yojana –National Rural Livelihoods Mission (DAY-NRLM), Deen Dayal Upadhyay – Gramin Kaushalya Yojana (DDU-GKY), Pradhan Mantri Awaas Yojana – Gramin (PMAY-G), Pradhan Mantri Gram Sadak Yojana (PMGSY) and National Social Assistance Programme (NSAP) to bring about overall improvement in the quality of life of the people in rural areas through employment generation, strengthening of livelihood opportunities, promoting self-employment, skilling of rural youths, provision of social assistance and other basic amenities. Besides, PMAY-G and PMGSY are also implemented with the objectives of meeting basic needs and developing rural infrastructure for improving living conditions of rural masses so that migration of people from rural areas to cities could be reduced.

State/UT-wise number of households provided employment under MGNREGA during the financial year 2016-17 & 2017-18 are given at **Annexure**.

Annexure referred in reply to part (a)to(d) of Lok Sabha Starred Question No. 238 dated 02.08.2018

		Households provided employment (In lakh)	
Sl No	States	2016-17	2017-18
1	ANDHRA PRADESH	39.84	39.89
2	ARUNACHAL PRADESH	2.03	1.42
3	ASSAM	15.71	16.86
4	BIHAR	22.95	22.49
5	CHHATTISGARH	21.32	23.27
6	GOA	0.07	0.07
7	GUJARAT	7.16	8.61
8	HARYANA	2.81	2.73
9	HIMACHAL PRADESH	5.29	5.11
10	JAMMU AND KASHMIR	6.21	6.98
11	JHARKHAND	17.43	14.45
12	KARNATAKA	18.18	19.04
13	KERALA	14.57	13.12
14	MADHYA PRADESH	28.02	34.81
15	MAHARASHTRA	14.33	16.98
16	MANIPUR	5.16	4.91
17	MEGHALAYA	4.15	4.27
18	MIZORAM	1.89	1.91
19	NAGALAND	4.18	4.10
20	ODISHA	20.33	23.07
21	PUNJAB	5.36	6.64
22	RAJASTHAN	46.35	45.14
23	SIKKIM	0.68	0.64
24	TAMIL NADU	62.62	58.15
25	TELANGANA	25.60	25.30
26	TRIPURA	5.77	5.23
27	UTTAR PRADESH	50.09	48.69
28	UTTARAKHAND	5.44	5.10
29	WEST BENGAL	58.25	52.41
30	ANDAMAN AND NICOBAR	0.12	0.07
31	LAKSHADWEEP	0.00	0.001
32	PUDUCHERRY	0.31	0.38
	Total	512.22	511.82